High Court of Jammu and Kashmir at Jammu.

To,

The Pr. D&S Judges,

No: 20523 A. Dated: 1

Dated: 13/11/2019

Sub:- Demand of funds under various detailed heads for the current financial year 2019-20.

Sir,

I am directed to request you to ask all the Presiding Officers of the Subordinate Courts working under your kind control to furnish the actual requirement of funds for meeting the office requirements during the current financial year 2019-20 witnin a period of three days as per format given below:-

S.No.	Detailed Head	Funds required upto ending March 2019	Remarks.
1.	Salary (upto February 2019)		
2.	T.E.		
3.	O.E.		
4.	Telephone.		
5.	2071-P&ORB (NPS)		
6.	POL		
7.	Wages (Outsourcing)		

Yours faithfully,

Joint Registrar (Acctts)

Copy to the⊁

I/c N.I.C. High Court wing, Jammu for uploading on the High Court website.